

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3026/2026 BLAPL/1071/2026	JAGABANDHU MAJHI @ JAGA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BHADRAK RURAL /839 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0003105/2025
2	D-BLAPL/3073/2026 BLAPL/1072/2026	SARAT BEHERA VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	SORO /862 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000338/2025
3	D-BLAPL/3050/2026 BLAPL/1073/2026	DANI MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KOMNA PS /49 /2012 DIST.& SESSIONS JUDGE,NAWAPARA(D ST/0000099/2025
4	D-BLAPL/3074/2026 BLAPL/1074/2026	NIRANJAN PARIMANIK @ CHAGU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHURDA MODEL /385 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000094/2025
5	D-BLAPL/3061/2026 BLAPL/1075/2026	SRITAM SOURAV MISHRA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	PURI TOWN /601 /2025 S.D.J.M.,PURI(Puri) GR/0001420/2025
6	D-BLAPL/3075/2026 BLAPL/1076/2026	SUNNY KUMAR VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000114/2024
7	D-BLAPL/3114/2026 BLAPL/1077/2026	BIJAY SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000003/2026
8	D-BLAPL/3068/2026 BLAPL/1078/2026	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAJURIPADA /10 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000025/2026
9	D-BLAPL/3062/2026 BLAPL/1079/2026	SIPUN @ TARAKANTA MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JHARPOKHARIA /282 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000151/2023
10	D-BLAPL/3118/2026 BLAPL/1080/2026	LAXMAN MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /333 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000166/2025
11	D-BLAPL/3097/2026 BLAPL/1081/2026	RATHI SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	OUPADA /141 /2024 A.D.J., NILGIRI(Baleshwar) ST/0000474/2024

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12	D-BLAPL/3119/2026 BLAPL/1082/2026	DHARMENDRA MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	GORUMOHISANI /83 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000049/2025
13	D-BLAPL/3127/2026 BLAPL/1083/2026	MALAY JENA @ MALAYA JENA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	OUPADA /224 /2025 SPECIAL JUDGE (POCSO), BALASORE(
14	D-BLAPL/3100/2026 BLAPL/1084/2026	SUDAM THAKUR VS STATE OF ODISHA	KIRTAN BADHEI VS	Spl/0000406/2025 GAISILET /112 /2024
15	D-BLAPL/3128/2026 BLAPL/1085/2026	HARIMOHAN ADIVASI VS STATE OF ODISHA	RAJ KUMAR ROUT VS	S.D.J.M.,PADAMPUR(Bargarh) GR/0000684/2024
16	D-BLAPL/3101/2026 BLAPL/1086/2026	MUKESH BARAL VS STATE OF ODISHA	RANJIT CHOUDHURY VS	SPL.TASK FORCE /227 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000754/2025
17	D-BLAPL/3134/2026 BLAPL/1087/2026	SANJIL PRADHAN VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000136/2025
18	D-BLAPL/2580/2026 BLAPL/1088/2026	BHARAT BEHERA @ TIHILU VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /391 /2023 A.D.J.,ANGUL(Anugul) CT/0000199/2024
19	D-BLAPL/735/2026 BLAPL/1089/2026	BABU NAYAK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BAGDIA /234 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001314/2025
20	D-BLAPL/40341/2025 BLAPL/1090/2026	BARSA @ BARSHA MAJHI @ BAPUNU VS STATE OF ODISHA	ASIT KUMAR OTTA VS	CHANDRASEKHARPUR /497 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000119/2025
21	D-BLAPL/3136/2026 BLAPL/1091/2026	UJJWAL CHAURASIA @ UJJWAL KUMAR CHAURASIA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BADSAHI /297 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001010/2025
22	D-BLAPL/40831/2025 BLAPL/1092/2026	BANAMALI PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LAHUNIPADA /214 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000861/2025
23	D-BLAPL/2125/2026	SUSHIL MUNDA	SATYA JEET ROUT	RANPUR /208 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000148/2025
				KUNDHEIGOLA /36 /2025

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	BLAPL/1093/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,DEOG ST/0000046/2025
24	D-BLAPL/2774/2026 BLAPL/1094/2026	ANUBHABA MAJHI @ PAPU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /11 /2026 J.M.F.C,KOMNA(Nuapada) CT/0000011/2026
25	D-BLAPL/2788/2026 BLAPL/1095/2026	SWARAJ KUMAR SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
26	D-BLAPL/2921/2026 BLAPL/1096/2026	BIRANCHI BINDHANI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	BARIPADA TOWN /526 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000050/2025
27	D-BLAPL/2976/2026 BLAPL/1097/2026	CHANDAN PARIDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /9 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000049/2026
28	D-BLAPL/3159/2026 BLAPL/1098/2026	ARUNA NAHAK VS STATE OF ODISHA	MAHES DAS VS	ASKA /259 /2015 A.D.J.,ASKA(Ganjam) ST/0000294/2025
29	D-BLAPL/2983/2026 BLAPL/1099/2026	DHRUBA MEHER VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /153 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000112/2025
30	D-BLAPL/3164/2026 BLAPL/1100/2026	MANORANJAN ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	NCB BHUBANESWAR /12 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000044/2025
31	D-BLAPL/2985/2026 BLAPL/1101/2026	SANTOSH MEHER VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2023
32	D-BLAPL/3139/2026 BLAPL/1102/2026	ABUL SK @ SK. ABDUL VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /178 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000037/2025
33	D-BLAPL/3140/2026 BLAPL/1103/2026	PIKLU @ PIKUL BISWAS VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /178 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000037/2025
34	D-BLAPL/3297/2026 BLAPL/1104/2026	KUNA BANKA VS	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /115 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/3144/2026 BLAPL/1105/2026	STATE OF ODISHA RAM CHANDRA MALIK @ RAMA CHANDRA MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000004/2026 BUGUDA /333 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000166/2025
36	D-BLAPL/3305/2026 BLAPL/1106/2026	STATE OF ODISHA SHIBA PATIKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHATILI /333 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001798/2024
37	D-BLAPL/3146/2026 BLAPL/1107/2026	STATE OF ODISHA SK. WAHID @ AMAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002398/2025
38	D-BLAPL/3152/2026 BLAPL/1108/2026	STATE OF ODISHA SANTOSH KUMAR SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /578 /2025 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0001000/2025
39	D-BLAPL/3153/2026 BLAPL/1109/2026	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BELPAHAR /274 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001145/2025
40	D-BLAPL/3155/2026 BLAPL/1110/2026	STATE OF ODISHA RANJAN @ MANORANJAN SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /1066 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001935/2025
41	D-BLAPL/3191/2026 BLAPL/1111/2026	STATE OF ODISHA CHHOTA @ KESHAB CHARAN MURMU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BADSAHI /455 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001489/2025
42	D-BLAPL/3177/2026 BLAPL/1112/2026	STATE OF ODISHA PAPU @ BISHNU PRASAD SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /225 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000087/2025
43	D-BLAPL/3194/2026 BLAPL/1113/2026	STATE OF ODISHA ARJUN @ AJAY BAGH @ ARJUN BAGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /189 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000259/2025
44	D-BLAPL/3195/2026 BLAPL/1114/2026	STATE OF ODISHA TUKTUKI MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000132/2025
45	D-BLAPL/3196/2026 BLAPL/1115/2026	STATE OF ODISHA SADHANA MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000132/2025

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46	D-BLAPL/3200/2026 BLAPL/1116/2026	SARASWATI ROY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000132/2025
47	D-BLAPL/3207/2026 BLAPL/1117/2026	PRASANTA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /124 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000042/2021
48	D-BLAPL/3187/2026 BLAPL/1118/2026	SANTOSH KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /150 /2023 J.M.F.C.,KANTAMAL(Baudh) CT/0000156/2023
49	D-BLAPL/3309/2026 BLAPL/1119/2026	MITHUN RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /152 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000090/2024
50	D-BLAPL/3188/2026 BLAPL/1120/2026	RANJIT KUMAR VARMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
51	D-BLAPL/3189/2026 BLAPL/1121/2026	NITIN GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000051/2025
52	D-BLAPL/3334/2026 BLAPL/1122/2026	SUKRA GOLARY VS STATE OF ODISHA	SABYASACHI MISHRA VS	NANDAPUR /148 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000982/2025
53	D-CMAPL/2629/2026 CMAPL/14/2026	ASHOK KUMAR PATRA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// (//
54	D-CMP/3893/2026 CMP/215/2026	BHIKARI CHARAN SAHOO VS JADUMANI SAHOO	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000620/2021
55	D-CMP/4121/2026 CMP/216/2026	VENKATESWAR EDUCATION AND MULTIPURPOSE SERVICES(VEMS),KHORDHA VS SURYA PRAKASH PATI	HRUDANANDA MOHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0001278/2023
56	D-CMP/3656/2026 CMP/217/2026	ICICI BANK LTD., GUJARAT VS GITANJALI MAHARANA	RAMACHANDRA PANIGRAHY VS	// 1ST A.D.J., PURI(Puri) Fao/0000064/2023
57	D-CMP/3821/2026	GEETA BEHERA @ GEETANJALI BEHERA	MANOJ KUMAR MOHANTY (2)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/218/2026	VS CHITTARANJAN BEHERA	VS	CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000621/2016
58	D-CMP/3761/2026 CMP/219/2026	SIDDHARTH KATARIA VS STATE OF ODISHA	PRAMOD KUMAR TRIPATHY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) IA/0000444/2024
59	D-CMP/4174/2026 CMP/220/2026	JAMINI KANTA MUND VS TRUPTI PATNAIK	SUJATA JENA VS	// CIVIL JUDGE, SR. DIV. (WOMENS) COURT EC/0000002/2024
60	D-CMP/659/2026 CMP/221/2026	RANKA @ BHAGIRATHI RAYAPITAM @ RAYPITAM VS DIBAKAR BHUJABALA	SAROJ KUMAR DASH VS	// 2ND A.D.J,KHURDA(Khordha) CVREV/0000002/2019
61	D-CMP/4025/2026 CMP/222/2026	MRUTYUNJAY JENA VS SHIBA NARAYAN JENA	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000155/2025
62	D-CMP/4170/2026 CMP/223/2026	TAYI BALARAM KISHEN VS CVS BHASKAR	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000018/2021
63	D-CMP/4083/2026 CMP/224/2026	MASUK SAHA VS SAMIM SAHA	SUMIT KUMAR MOHANTY VS	// JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghpur) CMA/0000003/2025
64	D-CONTC/53015/2025 CONTC/700/2026	GURU CHARAN MISHRA VS ARAVIND AGARWAL, IAS	B SIVA SATYAM VS	// () //
65	D-CONTC/1283/2026 CONTC/701/2026	MAYADHAR RANA VS ANU GARG I.A.S	ADV. VS	// () //
66	D-CONTC/1398/2026 CONTC/702/2026	MANAGING COMMITTEE OF ANLAJODI PANCHAYAT HIGH SCHOOL,KULUTA VS BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA	BIJAYALAXMI SAHOO VS	// () //
67	D-CONTC/1814/2026 CONTC/703/2026	BINAYA KUMAR KAR VS HARIHARA DEHURI, B.E.O, HINDOL	ADV. VS	// () //
68	D-CONTC/2098/2026 CONTC/704/2026	HARIHAR DASH VS	ADV. VS	// ()

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69	D-CONTC/2663/2026 CONTC/705/2026	ANU GARG,IAS BHIKARI CHARAN MOHANTY VS YAMINI SARANGI ,IAS	ADV. VS	// // ()
70	D-CONTC/2799/2026 CONTC/706/2026	KARTIKESWAR SAHOO VS AMRIT RUTURAJ,IAS	ADV VS	// () //
71	D-CONTC/2812/2026 CONTC/707/2026	LAXMIDHAR DASH VS AJAY KUMAR PATRA, D.E.O, GANJAM	ADV. VS	// () //
72	D-CONTC/3016/2026 CONTC/708/2026	NRUSINGHA CHARAN PANDA VS MAHESWAR SAHOO, D.E.O, JAJPUR	ADV. VS	// () //
73	D-CONTC/3126/2026 CONTC/709/2026	SUBHASHMITA ACHARYA VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// () //
74	D-CONTC/3508/2026 CONTC/710/2026	JATESWAR NAYAK VS DR. SWETA KUMAR DASH, OAS	ADV. VS	// () //
75	D-CONTC/3543/2026 CONTC/711/2026	HALADHAR BEHERA VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	NRUSINGH CHARAN ROUT VS	// () //
76	D-CONTC/3544/2026 CONTC/712/2026	PITAMBAR JENA VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	NRUSINGH CHARAN ROUT VS	// () //
77	D-CONTC/3546/2026 CONTC/713/2026	DIKHIT BEHERA VS GIRISH S.N., SECRETARY TO GOVT.,PANCHAYATI RAJ AND DRINKING WATER DEPTT.,BHUBANESWAR	ADV VS	// () //
78	D-CONTC/3548/2026 CONTC/714/2026	DILLIP KUMAR MISHRA VS LALIT KUMAR NAYAK, EXECUTIVE OFFICER, KEONJHARGARH MUNICIPALITY	ADV VS	// () //
79	D-CONTC/3551/2026 CONTC/715/2026	AKSHAYA KUMAR PADHI VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// () //

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80	D-CONTC/4089/2026 CONTC/716/2026	JITENDRA KUMAR SAHU VS PRAMOD KUMAR PRUSTY,OAS, ADDITIONAL DISTRICT MAGISTRATE,GANJAM	ADV VS	// 0 //
81	D-CONTC/3586/2026 CONTC/717/2026	RAKESH SAMAL VS K.P.SINGH, COMMANDANT GRER CENRE, MAHARASTRA	ADV. VS	// 0 //
82	D-CONTC/3592/2026 CONTC/718/2026	PRAMILA SAHU VS PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ	ADV. VS	// 0 //
83	D-CONTC/3633/2026 CONTC/719/2026	JUDHISTIRA DAS VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
84	D-CONTC/3634/2026 CONTC/720/2026	BHUPATI KUMAR MOHANTA VS ARAVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
85	D-CONTC/3652/2026 CONTC/721/2026	SOURABHA RANJAN KHAMARI VS ARAVINDA AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
86	D-CONTC/3666/2026 CONTC/722/2026	RABINARAYAN MISHRA VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
87	D-CONTC/3684/2026 CONTC/723/2026	KAUSALYA NAYAK VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BHUBANESWAR	ADV VS	// 0 //
88	D-CONTC/2242/2026 CONTC/724/2026	REKHA DEVI VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK	SATRUGHNA DASH (A) VS	// 0 //
89	D-CONTC/3714/2026 CONTC/725/2026	DR. SUSANTA KUMAR SAHU VS DR. SWATI MISHRA, OAS (SAG), REG., BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/3718/2026 CONTC/726/2026	AJIT KUMAR NANDA VS PROF. K.UMAMAHESWAR RAO, DIRECTOR, NIT, ROURKELA	ADV. VS	// 0 //
91	D-CONTC/3724/2026	JAYANTA KUMAR SOREN	ADV.	//

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	CONTC/727/2026	VS	VS	()
92	D-CONTC/3620/2026	DR. N.THIRUMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	DR. SIMANCHALLA RANJIT	//
	CONTC/728/2026	ANTARYAMI BALIARSINGH	VS	()
93	D-CONTC/3599/2026	SHUBHA SARMA, PRINCIPAL SEC. TO GOVT. OF ODISHA	ADV.	//
	CONTC/729/2026	GOPAL CHANDRA BEHRA	VS	()
94	D-CONTC/2600/2026	SRIKANTA KUMAR PATEL, IN CHARGE CUM SEC., UDALA COLLEGE, MAYURBHANJ	ADV.	//
	CONTC/730/2026	NIROD KUMAR PANDA	VS	()
95	D-CONTC/2607/2026	SUMIT KUMAR BISWAS,BLOCK EDUCATION OFFICER,MATHILI	ADV.	//
	CONTC/731/2026	SIBALAXMI PANDA	VS	()
96	D-CONTC/2328/2026	SUMIT KUMAR BISWAS,BLOCK EDUCATION OFFICER,MATHILI	SAPAN KUMAR LENKA	//
	CONTC/732/2026	RASMITA DAS	VS	()
97	D-CRLA/2900/2026	ARTRATRANA SETHY, I.I.C., KANDARPUR POLICE STATION	SURYAKANTA DWIBEDI	//
	CRLA/132/2026	DHRYODHAN MAJHI@PADMA MAJHI@PANCHHI	VS	LARAMBA /167 /2024
98	D-CRLA/2790/2026	STATE OF ODISHA	DILIP KUMAR MISRA	A.D.J,PATNAGARH(Balangir)
	CRLA/133/2026	DEEPAK KUMAR BEHERA	VS	Spl/0000028/2024
99	D-CRLMC/2720/2026	STATE OF ODISHA	AKHAND	NALCO /100 /2022
	CRLMC/362/2026	SUSHANTA KUMAR PALEI @ KALU @ KALIA	VS	A.D.J.,ANGUL(Anugul)
100	D-CRLMC/3060/2026	STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK	CT/0000240/2022
	CRLMC/363/2026	SUMANTA KUMAR SAHOO	VS	DELANGA /348 /2022
101	D-CRLMC/3067/2026	STATE OF ODISHA	MANGU NANDY	J.M.F.C.,PIPILI(Puri)
	CRLMC/364/2026	P. DURGA PRASAD	VS	ST/0000033/2024
102	D-CRLMC/798/2026	STATE OF ODISHA	JUGALA KISHORE PANDA	MAHILA P.S.(BBSR) /379 /2025
	CRLMC/365/2026	SARATA BERIHA	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		VS		CT/0002471/2025
				DISTRICT AND SESSIONS JUDGE,MAL
				CT/0000111/2025
				GOPALPUR /123 /2025
				J.M.F.C.(R),BERHAMPUR(Ganjam)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/3350/2026 CRLMC/366/2026	STATE OF ODISHA SESHAN NAYAK@DHIRENDRA KUMAR ROUTRAY VS	DEEPALI MAHAPATRA VS	GR/0000634/2025 FATEGARH /71 /2012 A.D.J.,NAYAGARH(Nayagarh)
104	D-CRLMC/2201/2026 CRLMC/367/2026	STATE OF ODISHA BIJAYALAXMI MISHRA VS	DIPTI RANJAN MOHAPATRA VS	ST/0000138/2012 SAMBALPUR VIGILANCE /8 /2021 SPL. JUDGE (VIG),BOLANGIR(Balangir)
105	D-CRLMP/2946/2026 CRLMP/156/2026	STATE OF ODISHA(VIG.) RENUBALA PATRA VS	GOPINATH MISHRA VS	GR/0000009/2021 //0 ()
106	D-CRLMP/2959/2026 CRLMP/157/2026	STATE OF ODISHA KULAMANI MALIK VS	ARIJEET MISHRA VS	// AUL /19 /2026 ()
107	D-CRLMP/3016/2026 CRLMP/158/2026	STATE OF ODISHA UPENDRA PRASAD SAHOO VS	DHANANJAYA MUND VS	// ()
108	D-CRLMP/3198/2026 CRLMP/159/2026	STATE OF ODISHA RACHANA MOHAPATRA VS	SALAUDDIN KHAN VS	// TALCHER TOWN /396 /2025 ()
109	D-CRLMP/2808/2026 CRLMP/160/2026	STATE OF ODISHA S.K.MATLUB ALI VS	STHITIPRAGYAN SUNANDINI VS	// //0 ()
110	D-CRLMP/3133/2026 CRLMP/161/2026	STATE OF ODISHA RADHE KRUSHNA PANAKA @ RADHE KRUSHNA PANKA VS	JYOTIRMAYA SAHOO VS	// //0 JUDGE, FAMILY COURT, NABARANGPUR
111	D-CRLREV/2804/2026 CRLREV/104/2026	JOLI BHOTRA AJAY KUMAR NANDA VS	MANOJ KUMAR MOHANTY (2) VS	CP/0000020/2025 KHURDA SADAR /152 /2025 A.D.J.,BHUBANESWAR(Khordha)
112	D-CRLREV/2891/2026 CRLREV/105/2026	STATE OF ODISHA K.RAJSEKHAR SUBUDHI @ RAJASEKHAR VS	BEDA PRAKASH PANDA VS	TR/0000277/2025 //0 S.D.J.M.,BERHAMPUR(Ganjam)
113	D-FAO/4065/2026 FAO/49/2026	STATE OF ODISHA AJIT KUMAR SINGHDEO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	ICC/0000025/2025 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000322/2018

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114	D-MACA/2269/2026 MACA/111/2026	SITA BEHERA VS MINAKETAN RAY	DEBASISH PATNAIK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000092/2023
115	D-MACA/52451/2025 MACA/112/2026	MANAGER(LEGAL)/TP HUBS, THE ORIENTAL INSURANCE CO. LTD.,BHUBANESWARSACHIDANANDA NAYAK VS SUNITA PASAYAT	VS	// A.D.J.,BARGARH(Bargarh) Mac/0000113/2017
116	D-MACA/650/2026 MACA/113/2026	CHATRUBHUJA SETHI VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000057/2023
117	D-MATA/3887/2026 MATA/36/2026	PRAMOD CHANDRA SAHOO VS MANASWINI SAHOO	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000098/2019
118	D-RVWPET/386/2026 RVWPET/21/2026	BASANTA KUMAR SATAPATHY VS REETA SATAPATHY	MOHAMMED RIAZ VS	// () //
119	D-RVWPET/3179/2026 RVWPET/22/2026	SK.HARSH UDDIN VS DIRECTOR, INTERIM TEST RANGE (I.T.R), BALASORE	ADV. VS	// () //
120	D-TRP(C)/3800/2026 TRP(C)/21/2026	SUNITA DAS VS NARENDRA PANDA	KARUNAKAR GAYA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000181/2025
121	D-TRP(C)/3934/2026 TRP(C)/22/2026	LATA SETHI VS GANESH BEHERA	SUSAMA RANI SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000670/2025
122	D-TRP(C)/3945/2026 TRP(C)/23/2026	KABITA PARIDA VS SARBESWAR PARIDA	ACHYUTANANDA PATTANAIAK VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000002/2026
123	D-TRP(C)/3955/2026 TRP(C)/24/2026	SHANTILATA JENA @ SANTILATA JENA VS BUDHADEB JENA	TAPAN JYOTI PANI VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000408/2025
124	D-TRP(C)/3958/2026 TRP(C)/25/2026	CHANDRAMA SAHU VS RANJAN KUMAR SAHU	RAJIB LOCHAN PATTNAIK VS	// CIVIL JUDGE (SD),KODALA(Ganjam) Mat/0000018/2024
125	D-TRP(C)/1105/2026	TAPASWINI MOHANTY	BIJAY KUMAR BEHERA	//

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	TRP(C)/26/2026	VS	VS	JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000161/2025
126	D-WA/3963/2026 WA/189/2026	DIBYASINGH NAYAK STATE OF ODISHA VS	ARABINDA TRIPATHY,A.G.A VS	// ()
127	D-WA/4001/2026 WA/190/2026	SATYABAN BISHI BHUBANESWAR MUNICIPAL CORPORATION ,BBSR VS	SAIBRATA RATH VS	// ()
128	D-WA/3961/2026 WA/191/2026	GAGAN BIHARI DAS STATE OF ODISHA VS	ARABINDA TRIPATHY,A.G.A VS	// ()
129	D-WA/3974/2026 WA/192/2026	SITARAM BISHI STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// ()
130	D-WA/3973/2026 WA/193/2026	LALENDRA TRIPATHY STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// ()
131	D-WA/4005/2026 WA/194/2026	LINGARAJ BEHERA BHUBANESWAR MUNICIPAL CORPORATION,KHURDA VS	SAIBRATA RATH VS	// ()
132	D-WP(C)/55425/2025 WP(C)/3456/2026	BANITA ROUT RAJAT KUMAR MISHRA VS	SOURAV DAS VS	// ()
133	D-WP(C)/616/2026 WP(C)/3457/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK GOBARDHAN NAYAK VS	GOBARDHAN NAYAK VS	// ()
134	D-WP(C)/1474/2026 WP(C)/3458/2026	RABI NAYAK GOBARDHAN NAYAK VS	GOBARDHAN NAYAK VS	// ()
135	D-WP(C)/3642/2026 WP(C)/3459/2026	STATE OF ODISHA YUGAL KISHORE PATRA @ SAHU VS	PURNA CHANDRA MISHRA VS	// ()
136	D-WP(C)/53570/2025 WP(C)/3460/2026	STATE OF ODISHA SRIMANTA KUMAR NAYAK VS	AKSHAYA KUMAR SAHOO VS	// ()

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137	D-WP(C)/2553/2026 WP(C)/3461/2026	REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED, BHUBANESWAR M/S. EPIC CONCESIONES 3 PRIVATE LIMITED, SUNDARGARH VS	ANUP NARAYAN MOHANTY VS	// // 0
138	D-WP(C)/4258/2026 WP(C)/3462/2026	THE COMNR., CGST AND CENTRAL EXCISE ROURKELA COMMISSIONERATE FORUM FOR INTEGRATED NATIONAL SECURITY, MUMBAI VS	ISHWAR MOHANTY VS	// // 0
139	D-WP(C)/3644/2026 WP(C)/3463/2026	UNION OF INDIA KISORIMANI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
140	D-WP(C)/3300/2026 WP(C)/3464/2026	STATE OF ODISHA BINAYA KUMAR SAHU VS	BISWAMBAR MOHANTY VS	// // 0
141	D-WP(C)/2742/2026 WP(C)/3465/2026	STATE OF ODISHA AKSHAYA KUMAR PATRA VS	RANJIT SAMAL VS	// // 0
142	D-WP(C)/3698/2026 WP(C)/3466/2026	STATE OF ODISHA PRAVASISH PANDA VS	RABI NARAYAN MISHRA VS	// // 0
143	D-WP(C)/3341/2026 WP(C)/3467/2026	STATE OF ODISHA UMAKANTA BEHERA VS	SUDHANSU SEKHAR DASH VS	// // 0
144	D-WP(C)/3699/2026 WP(C)/3468/2026	BANK OF BARODA, BBSR SUCHITRA RAUTRAY VS	SUBHADUTTA ROURAY VS	// // 0
145	D-WP(C)/3596/2026 WP(C)/3469/2026	STATE OF ODISHA ABDUL HANIF MALLIDA VS	SUBASH CHANDRA SATAPATHY VS	// // 0
146	D-WP(C)/3823/2026 WP(C)/3470/2026	STATE OF ODISHA SHAGUN KAR VS	BRAHMANANDA TRIPATHY VS	// // 0
147	D-WP(C)/2755/2026 WP(C)/3471/2026	STATE OF ODISHA KAHNEI CHARAN SAHOO VS	RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/3623/2026 WP(C)/3472/2026	SHRADHA SUMAN KANUNGO VS COMMISSIONER OF CT AND GST, CUTTACK	CHITRASEN PARIDA VS	// 0 //
149	D-WP(C)/2749/2026 WP(C)/3473/2026	SUNDAR MOHAN MAJHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
150	D-WP(C)/3348/2026 WP(C)/3474/2026	RAMESH KUMAR SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
151	D-WP(C)/2752/2026 WP(C)/3475/2026	JADUMANI JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
152	D-WP(C)/3349/2026 WP(C)/3476/2026	JAYANTA KUMAR SINGH BABOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
153	D-WP(C)/2753/2026 WP(C)/3477/2026	SADHU CHARAN DALEI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
154	D-WP(C)/3708/2026 WP(C)/3478/2026	GOPAL CHANDRA BISWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
155	D-WP(C)/3837/2026 WP(C)/3479/2026	GIRISH KUMAR BEHERA VS DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	KABIR KUMAR JENA VS	// 0 //
156	D-WP(C)/4040/2026 WP(C)/3480/2026	M/S NETA SECURITY SERVICES PVT.LTD, BHUBANESWAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
157	D-WP(C)/3249/2026 WP(C)/3481/2026	BHABANI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
158	D-WP(C)/52599/2025 WP(C)/3482/2026	BULU BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
159	D-WP(C)/4055/2026	M/S DAY AND NIGHT MEDICINE STORE, JAGATSINGHPUR	KAJAL SAHOO	//

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	WP(C)/3483/2026	VS JOINT COMMISSIONER OF STATE TAX, CUTTACK	VS	0 //
160	D-WP(C)/3719/2026 WP(C)/3484/2026	JAGANNATH MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
161	D-WP(C)/3299/2026 WP(C)/3485/2026	MOMAN RANI PATRO VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
162	D-WP(C)/52503/2025 WP(C)/3486/2026	BIJAYA KUMAR BISWAL VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
163	D-WP(C)/3935/2026 WP(C)/3487/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
164	D-WP(C)/51256/2025 WP(C)/3488/2026	GANJAM KATHA BYABASAI SANGHA, GANJAM VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
165	D-WP(C)/4349/2026 WP(C)/3489/2026	DR. BIKASH DASH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
166	D-WP(C)/50792/2025 WP(C)/3490/2026	DINABANDHU PRUSTY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
167	D-WP(C)/2740/2026 WP(C)/3491/2026	TANKADHAR PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
168	D-WP(C)/3414/2026 WP(C)/3492/2026	USHARANI BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
169	D-WP(C)/3415/2026 WP(C)/3493/2026	PUSPALATA JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
170	D-WP(C)/3303/2026 WP(C)/3494/2026	SONIYA MAJUMDAR VS	BISWAMBAR MOHANTY VS	// 0

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171	D-WP(C)/3450/2026 WP(C)/3495/2026	STATE OF ODISHA MANOJ KUMAR SAHOO VS	HIMANSU SEKHAR SAHU VS	// // 0
172	D-WP(C)/2338/2026 WP(C)/3496/2026	STATE OF ODISHA BISWONATH MANDAL VS	SURESH CHANDRA PRADHAN VS	// // 0
173	D-WP(C)/2340/2026 WP(C)/3497/2026	STATE OF ODISHA BINOD SARKAR VS	SURESH CHANDRA PRADHAN VS	// // 0
174	D-WP(C)/2475/2026 WP(C)/3498/2026	STATE OF ODISHA AJODHYA NATH NAIK VS	SAIBRATA RATH VS	// // 0
175	D-WP(C)/3803/2026 WP(C)/3499/2026	STATE OF ODISHA NARMADA KUMARI SAHOO VS	SANJIB MOHANTY VS	// // 0
176	D-WP(C)/3810/2026 WP(C)/3500/2026	REGISTRAR,UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR ROSANA SWAIN VS	UPENDRA KUMAR SAMAL VS	// // 0
177	D-WP(C)/3817/2026 WP(C)/3501/2026	STATE OF ODISHA GOKULANANDA PARIDA VS	SWAPNIL ROY VS	// // 0
178	D-WP(C)/3820/2026 WP(C)/3502/2026	STATE OF ODISHA ARABINDA MISHRA VS	BRAHMANANDA TRIPATHY VS	// // 0
179	D-WP(C)/50748/2025 WP(C)/3503/2026	STATE OF ODISHA NITYANANDA LENKA VS	TRILOCHAN PANIGRAHI VS	// // 0
180	D-WP(C)/4003/2026 WP(C)/3504/2026	STATE OF ODISHA SUBRAT KUMAR MISHRA VS	MANOJ VERMA VS	// // 0
181	D-WP(C)/2844/2026 WP(C)/3505/2026	STATE OF ODISHA SURYAKANTA SAHOO VS	GOUTAM KUMAR ACHARYA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/3418/2026 WP(C)/3506/2026	PRAMOD KUMAR SENAPATI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
183	D-WP(C)/2747/2026 WP(C)/3507/2026	ANAMA CHARAN NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
184	D-WP(C)/3421/2026 WP(C)/3508/2026	CHATURBHUJA DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
185	D-WP(C)/2957/2026 WP(C)/3509/2026	RANJAN KUMAR MAHAPATRA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
186	D-WP(C)/3422/2026 WP(C)/3510/2026	RANJAN KUMAR GOCHHAYAT VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
187	D-WP(C)/3424/2026 WP(C)/3511/2026	DEBABANDYA MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
188	D-WP(C)/3425/2026 WP(C)/3512/2026	BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
189	D-WP(C)/3427/2026 WP(C)/3513/2026	SUVENDU ACHARYA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
190	D-WP(C)/3532/2026 WP(C)/3514/2026	RAJALAXMI CHOUDHURY VS R.T.O., BHUBANESWAR	KHIROD CHANDRA MAJHI VS	// 0 //
191	D-WP(C)/3736/2026 WP(C)/3515/2026	BINOD BIHARI DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
192	D-WP(C)/3741/2026 WP(C)/3516/2026	JAYANTA KUMAR SAMAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
193	D-WP(C)/3756/2026	RAJANI KANTA PATTANAYAK	SAROJA KANTA SAMAL	//

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	WP(C)/3517/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/3556/2026 WP(C)/3518/2026	MANISHA PATTNAIK VS PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	SAROJ KUMAR DASH VS	// 0 //
195	D-WP(C)/3557/2026 WP(C)/3519/2026	PUSPA PRADHAN VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// 0 //
196	D-WP(C)/3773/2026 WP(C)/3520/2026	SABITA KUMARI SAHOO VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
197	D-WP(C)/2751/2026 WP(C)/3521/2026	TRILOCHAN NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
198	D-WP(C)/3774/2026 WP(C)/3522/2026	SANTILATA SAHU VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
199	D-WP(C)/3805/2026 WP(C)/3523/2026	SURAVI PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
200	D-WP(C)/3562/2026 WP(C)/3524/2026	PANCHANANA MAHANA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
201	D-WP(C)/3563/2026 WP(C)/3525/2026	SURENDRA KUMAR RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/3273/2026 WP(C)/3526/2026	PRABHAT KUMAR MISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
203	D-WP(C)/3641/2026 WP(C)/3527/2026	BIJAY KUMAR JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
204	D-WP(C)/3846/2026 WP(C)/3528/2026	SUSHREE SANGITA ROUT VS	BISWAMBAR MOHANTY VS	// 0

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205	D-WP(C)/54246/2025 WP(C)/3529/2026	STATE OF ODISHA SOMYA RANJAN PANDA VS	SANJAY KUMAR PATRA VS	// // ()
206	D-WP(C)/3710/2026 WP(C)/3530/2026	STATE OF ODISHA DINESH CHANDRA PATEL VS	JAYDEEP PAL VS	// // ()
207	D-WP(C)/3412/2026 WP(C)/3531/2026	HDFC BANK, MUMBAI MANASWINI MOHAPATRA VS	SRINIVAS MOHANTY VS	// // ()
208	D-WP(C)/3413/2026 WP(C)/3532/2026	STATE OF ODISHA SACHINDRA NATH SAHOO VS	SRINIVAS MOHANTY VS	// // ()
209	D-WP(C)/3791/2026 WP(C)/3533/2026	STATE OF ODISHA PRAMOD BARIK VS	BISWANATH BEHERA VS	// // ()
210	D-WP(C)/3729/2026 WP(C)/3534/2026	STATE OF ODISHA PRAKASH KUMAR ROUT VS	SAROJA KANTA SAMAL VS	// // ()
211	D-WP(C)/50573/2025 WP(C)/3535/2026	STATE OF ODISHA LOKESH PASARI VS	ASHIS KUMAR MISHRA VS	// // ()
212	D-WP(C)/3782/2026 WP(C)/3536/2026	STATE OF ODISHA ANITA BEHERA VS	SIDHARTHA SWAIN VS	// // ()
213	D-WP(C)/2087/2026 WP(C)/3537/2026	STATE OF ODISHA RASHMITA SARANGI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
214	D-WP(C)/3938/2026 WP(C)/3538/2026	STATE OF ODISHA DEBARCHAN MEGHANI VS	HIMANSHU SEKHAR MISHRA VS	// // ()
215	D-WP(C)/3743/2026 WP(C)/3539/2026	STATE OF ODISHA PRASANTA KUMAR MEKAP VS	JYOTIRMAY GUPTA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/2528/2026 WP(C)/3540/2026	BIJAY KUMAR MISHRA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
217	D-WP(C)/3792/2026 WP(C)/3541/2026	KESHABA CHARANA DAS VS MANAGING COMMITTEE OF SUKUDA HIGH SCHOOL, SUKUDA	AKASH KUMAR BORAL VS	// 0 //
218	D-WP(C)/4122/2026 WP(C)/3542/2026	AJIT KUMAR PANDA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
219	D-WP(C)/3789/2026 WP(C)/3543/2026	UPENDRA KUMAR SAHOO VS ODISHA INFORMATION COMMISSION, SATYANAGAR, BHUBANESWAR	SOURAV DAS VS	// 0 //
220	D-WP(C)/3753/2026 WP(C)/3544/2026	K.PURNA CHANDRA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
221	D-WP(C)/3794/2026 WP(C)/3545/2026	BHANDI JAGANATH VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// 0 //
222	D-WP(C)/3757/2026 WP(C)/3546/2026	SADHU NAYAK VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	DHANANJAYA MUND VS	// 0 //
223	D-WP(C)/3027/2026 WP(C)/3547/2026	GOURI SHANKAR KUSUM VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
224	D-WP(C)/3428/2026 WP(C)/3548/2026	RUDRA PRASANNA MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
225	D-WP(C)/3883/2026 WP(C)/3549/2026	BISHNUPRIYA PANDA VS COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL	BIJAYA KUMAR PARIDA 2 VS	// 0 //
226	D-WP(C)/3301/2026 WP(C)/3550/2026	JASMIN SINGH VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
227	D-WP(C)/3446/2026	SATYABRAT DEHURY	PRASANTA KUMAR DAS	//

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	WP(C)/3551/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/3802/2026 WP(C)/3552/2026	BIMAL KUMAR AGARWAL VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
229	D-WP(C)/3902/2026 WP(C)/3553/2026	KHIRASAGAR MEHER VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// 0 //
230	D-WP(C)/3302/2026 WP(C)/3554/2026	SUNEETI MOHANTY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
231	D-WP(C)/3648/2026 WP(C)/3555/2026	PRATAP CHANDRA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
232	D-WP(C)/2741/2026 WP(C)/3556/2026	NIRMAL CHANDRA MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
233	D-WP(C)/3919/2026 WP(C)/3557/2026	SULOCHANA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
234	D-WP(C)/3847/2026 WP(C)/3558/2026	SHARAT PARIDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
235	D-WP(C)/3650/2026 WP(C)/3559/2026	GIRISH RAJ ROUT VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
236	D-WP(C)/3920/2026 WP(C)/3560/2026	ASHISH KUMAR KHETI VS HIGH COURT OF ORISSA , CUTTACK	UMA CHARAN MISHRA VS	// 0 //
237	D-WP(C)/3726/2026 WP(C)/3561/2026	SHRINIBASH PARIDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
238	D-WP(C)/4167/2026 WP(C)/3562/2026	SANJAYA KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// 0

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239	D-WP(C)/2750/2026 WP(C)/3563/2026	STATE OF ODISHA SUSANTA KUMAR DHAL VS	RANJIT SAMAL VS	// // ()
240	D-WP(C)/2758/2026 WP(C)/3564/2026	STATE OF ODISHA KAILASH CHANDRA SAHU VS	RANJIT SAMAL VS	// // ()
241	D-WP(C)/4168/2026 WP(C)/3565/2026	STATE OF ODISHA DILLIP SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
242	D-ABLAPL/2878/2026 ABLAPL/1345/2026	STATE OF ORISSA DEEPAK KUMAR MODI VS	KISHORE KUMAR MISHRA VS	// // ()/
243	D-ABLAPL/2887/2026 ABLAPL/1346/2026	IIC.LALBAG POLICE STATION, CUTTACK SAIRUMA BEGUM @ MANO BIBI VS	KISHORE KUMAR MISHRA VS	// // KAKATAPUR /2 /2026 ()
244	D-ABLAPL/2890/2026 ABLAPL/1347/2026	STATE OF ODISHA SUKADEBA BEHERA VS	BIBHUTI BHUSAN MISHRA (2) VS	// // INFOCITY PS /17 /2026 ()
245	D-ABLAPL/2894/2026 ABLAPL/1348/2026	STATE OF ODISHA SAHIL SUNA VS	ROSHAN KUMAR PANDA VS	// // PUINTALA /339 /2025 ()
246	D-ABLAPL/2915/2026 ABLAPL/1349/2026	STATE OF ODISHA DILLIP KUMAR PRATIHARY VS	HARAPRASAD PANDA VS	// // // ()
247	D-ABLAPL/1435/2026 ABLAPL/1350/2026	STATE OF ODISHA RANJIT NAHAK VS	SANJIB KUMAR BHANJADEO VS	// // // DARINGBADI /83 /2025 ()
248	D-ABLAPL/2926/2026 ABLAPL/1351/2026	STATE OF ODISHA FIROJA KUMAR SAHU VS	ABHISHEK DASH VS	// // // BHAWANIPATNA TOWN /28 /2026 ()
249	D-ABLAPL/1472/2026 ABLAPL/1352/2026	STATE OF ODISHA BIBHU PRASAD DAS VS	SATYA JEET ROUT VS	// // // SALIPUR /399 /2025 ()
		STATE OF ODISHA		//

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250	D-ABLAPL/2950/2026 ABLAPL/1353/2026	GOURAV @ GOURAV SATYAKANT MISHRA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	MAHILA PS SAMBALPUR /30 /2024 () //
251	D-ABLAPL/2098/2026 ABLAPL/1354/2026	MANASH @ MANS RANJAN PANDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DHENKANAL SADAR /88 /2024 () //
252	D-ABLAPL/2964/2026 ABLAPL/1355/2026	BHAGABAN KALAS VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /331 /2025 () //
253	D-ABLAPL/2966/2026 ABLAPL/1356/2026	SUBAL BHOI VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /21 /2026 () //
254	D-ABLAPL/2969/2026 ABLAPL/1357/2026	SARBESWAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000368/2025
255	D-ABLAPL/2971/2026 ABLAPL/1358/2026	KALIM KHAN @ KALIM MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /377 /2025 () //
256	D-ABLAPL/2974/2026 ABLAPL/1359/2026	BISWAJIT SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	BOLANGIR SADAR /337 /2025 () //
257	D-ABLAPL/2975/2026 ABLAPL/1360/2026	GOURI MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /281 /2025 () //
258	D-ABLAPL/2146/2026 ABLAPL/1361/2026	RENUBALA BEHERA VS STATE OF ODISHA(VIG.)	BRUNDABAN ROUT VS	BHUBANESWAR VIGILANCE /37 /2017 () //
259	D-ABLAPL/2148/2026 ABLAPL/1362/2026	LAXMIDHAR BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /287 /2025 () //
260	D-ABLAPL/3004/2026 ABLAPL/1363/2026	BAPINA SAHOO VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	CHAULIAGANJA /38 /2026 () //
261	D-ABLAPL/2977/2026	MIJAN KHAN	GOURAV MOHANTY	LAXMISAGAR P.S. /2 /2026

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	ABLAPL/1364/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/2981/2026 ABLAPL/1365/2026	DIBAKAR PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INDUSTRIAL ESTATE PS /211 /2025 () //
263	D-ABLAPL/2400/2026 ABLAPL/1366/2026	SANJAYA KUMAR MISHRA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	BHADRAK TOWN /46 /2026 () //
264	D-ABLAPL/2407/2026 ABLAPL/1367/2026	PRAMILA PANIGRAHI VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	BHADRAK TOWN /46 /2026 () //
265	D-ABLAPL/2577/2026 ABLAPL/1368/2026	SHREENIBAS ARISAL @ AINTHA ARISAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHURDA SADAR /29 /2012 () //
266	D-ABLAPL/2657/2026 ABLAPL/1369/2026	SASIBHUSAN PANDA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	RAJNAGAR /321 /2024 () //
267	D-ABLAPL/2911/2026 ABLAPL/1370/2026	ANIK PAL VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
268	D-ABLAPL/3113/2026 ABLAPL/1371/2026	SK. DILJAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /12 /2026 () //
269	D-ABLAPL/2750/2026 ABLAPL/1372/2026	HITESH KUMAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /22 /2026 () //